

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA.NO.23 IN CIVIL APPEAL NO(s). 4421 OF 2010

KRISHNADEVI MALCHAND KAMATHIA & ORS. Appellant (s)
VERSUS
BOMBAY ENVIORNMENTAL ACTION GROUP.& ORS. Respondent(s)
(With appln. for directions and office report)

WITH
Con.Pet.No.169/2010 in C.A.No.4421 of 2010
(With appln,.for intervention and c/delay in filing rejoinder
affidavit and office report)

WITH:
Con.Pet.No.266/2010 in CA.No.4421/2010 (For Prel.Hearing)
(With appln.for exemption from filing O.T. and permission to file
additional documents)

Date: 10/01/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Appellant(s) Mr. Ram Jethmalani, Sr.Adv.
Mr.Pramod Swarup, Sr.Adv.
Ms.Sushma Verma, Adv.
Mr. Vijay Kumar, Adv.
Ms.Pareena Swarup, Adv.
Mr.Abhindra Maheshwari, Adv.
Mr. Vikram Singh, Adv.
Mr. Vishwajit Singh,Adv.

For Respondent(s) Mr.Dushyant A. Dave, Sr.Adv.
Ms. Madhavi Dewan, Adv.
Mr. D. Bharat Kumar, Adv.
Mr. Balasubrahmanyam Kamarsu, Adv.
Mr. Abhijit Sengupta,Adv.

Res.6 Mr. Atul Y. Chitale, Sr.Adv.
Ms. Sunaina Dutta, Adv.
Mrs.Suchitra Atul Chitale ,Adv

Mar.Shekhar Naphade, Sr.Adv.
Mr.Sanjay V. Kharde, Adv.
Mr.Arun R. Pednekar, Adv.
Ms. Asha Gopalan Nair ,Adv.

..2/-

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Ms. Anagha S.Desai ,Adv

Mr.Ahmad Abdi, Adv.
Ms. Sangeeta Kumar, Adv.

O R D E R

UPON hearing counsel the Court made the following
O R D E R

List on 25th January, 2011 as first item.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master